GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA UNSTARRED QUESTION NO. 96 TO BE ANSWERED ON 25.04.2016

INTEREST RATES IN ESI AND EPF

†96. SHRI C.R. CHAUDHARY: SHRI P. NAGARAJAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to increase the previously reduced interest rates on Employee's State Insurance (ESI) and Employee's Provident Fund (EPF);
- (b)if so, the details thereof along with the action taken thereon; and (c)the reaction of the Ministry of Finance thereon?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): The contribution payable under Employees' State Insurance (ESI) Act, 1948 is not an interest-bearing deposit.

The Central Board of Trustees (CBT), Employees' Provident Fund (EPF) in its 211th meeting held on 16.02.2016 has proposed an interim rate of interest at 8.80 per cent to be credited to the accounts of Employees' Provident Fund (EPF) subscribers for the year 2015-16. Ministry of Finance has, however, ratified an interest rate of 8.70 per cent.
